

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:266
ANSWERED ON:23.11.2012
SUPPLY OF ESSENTIAL FOOD SUPPLEMENTS
Singh Shri Ravneet

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has any policy to supply essential food supplements as recommended by the Chief Medical Officers (CMO's) or Specialists to the patients covered under Central Government Health Scheme (CGHS);
- (b) if so, the details thereof;
- (c) whether Government also proposes to include some more essential food supplements for distribution under CGHS; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (d) On the basis of the recommendations of an Expert Committee and Drug Controller General of India, Government has decided that the products manufactured/ marketed as food supplement are not admissible under CGHS even if prescribed by a Specialist/Chief Medical Officer.